

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**ITEM No. 114  
(IB)-379/ND/2020**

**Under Section: 9 of IBC.**

**In the matter of:**

Rambaran Singh Apex Pvt. Ltd.

Vs

Harji Engineering Works Pvt. Ltd.

... **Applicant**

... **Respondent**

**Order delivered on 19.03.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :

**ORDER**

List on 30.04.2020.

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH

